

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

**CP (CAA/3/GB/2023
In CA (CAA) /4/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

| | |
|-------------------------|---|
| IN THE MATTER OF | Meghalaya Power Ltd. 2. Megha Technical & Engineers Pvt. Ltd. 3. NE Hills Hydro Ltd. (Transferor Companies) And Star Cement Meghalaya Ltd. (Transferee Company) |
| UNDER SECTION | U/s 230-232 of Companies Act, 2013 |

For Petitioner (s) : Ms. Neha Somani, CS

For RD, NER : Mr. K. Aravind AD, RD NER

ORDER

Ld. Authorized Representative CS Ms. Neha Somani appears in physical Court. Ld. Assistant Director Mr. K. Aravind is also present in person.
Matter heard, **Reserve for Order.**

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**